

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1036 of 2020

IN THE MATTER OF:

Sarda Argo Oils Ltd.
Through Its Director Mr. Jagdish Prasad Sarada **...Appellant**

Versus

Sakuma Exports Ltd. **...Respondent**

Present: -

For Appellant: None.

For Respondent: Mr. Amit Shankar Amist and Ms. Mithila Jain, Advocates.

ORDER
(Virtual Mode)

05.03.2021 When the case was called out, the Learned Counsel for the Appellant is not present. Learned Counsel for the Respondent is present.

Learned Counsel for the Respondent informs this Appellate Tribunal that the Appellant sent an email with request for short adjournment in the matter.

List the Appeal 'For Admission (After Notice)' on **23rd March, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

R. N./ R.R./